

ORDER DT. 27-05-2005.

In this disposed of O.A .No. 138 of 1998, the Applicant has filed M.A.No.116/2005 (along with a memo dated 29.04.2005) to state that vacancies are available at Kalapada, Sankhatras and Biribati BOs and Gobindapur SO and that the case of the Applicant should be considered as against those vacancies. Copies of the M.A.No. 116 of 2005 and Memo dated 29.04.2005 have already been served on Mr. U.B. Mohapatra, Learned Senior Standing Counsel appearing for the Respondents. Mr. S. Mohapatra, Learned counsel appearing for the Applicant has placed on record a copy for the representation dated 17.05.2005 of the Applicant to state that the Applicant need be considered as against the vacancies available in the aforesaid post Offices.

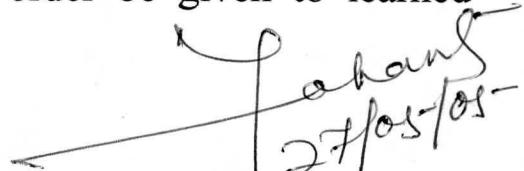
Having heard learned counsel for both sides, this M.A.No.116 of 2005 is disposed of with direction to the

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Respondents to consider the case of the Applicant as against the aforesaid vacancies, if the vacancies are really there; on receipt of the application from the Applicant, who undertakes to file the application before the competent authorities seeking employment in the aforesaid post offices. While passing this order, Letter NO.L/13/97-98 dated 13.03.2003 of the Senior Superintendent of Post Offices of Cuttack City Division addressed to the Asst. Director (legal Cell) of the Office of the CPMG, Orissa Circle, Bhubaneswar was perused; wherein it was disclosed that the case of the Applicant shall receive due consideration in accordance with the departmental Rules as and when any vacancy is available.

With the aforesaid observations and directions, this M.A.No. 116 of 2005 stands disposed of.

Send copies of this order to all the Respondents and free copies of this order be given to learned counsel for both sides.



MEMBER(JUDICIAL)